

Driver, Class III, Recruitment Rules, 2003

CONTENTS

- 1. 🛓
- 2. <u>.</u>
- 3. <u>.</u>
- 4. <u>.</u>
- 5. <u>.</u>
- 6. <u>.</u> 7. .
- 7.<u>.</u> 8.<u>.</u>
- 3. <u>.</u>

Driver, Class III, Recruitment Rules, 2003

In exercise of the powers conferred by the proviso to Art. 309 of the Constitution of India, and in supersession of the existing rules made in this behalf, the Governor of Gujarat hereby makes the following rules to provide for regulating recruitment to the post of Driver, Class III in the Agriculture and Co-operation Department, Gujarat State, namely:

<u>1.</u>.:-

These rules, may be called the Driver, Class III, Recruitment Rules, 2003.

<u>2.</u> . :-

Appointment to the post of Driver, Class III, shall be made either;

(a) by promotion of a person of proved merit and efficiency from amongst the persons who have worked for not less than five years as class IV employee and have passed the IVth Standard Examination and possess the qualification specified in clauses (c) and (d) of R. 3, or

(b) by direct selection.

<u>3.</u>.:-

The appointment by direct selection and by promotion shall be made in the ratio of 2:1.

<u>4.</u>.:-

To be eligible for appointment by direct selection to the post

mentioned in R. 2, a candidate shall

(a) not be less than 18 years and more than 30 years of age:

(b) have passed the Seventh Standard Examination:

(c) possess:

(i) the following minimum standard of physique Height: 162 c.m. Chest: 79 c.m.

(ii) heavy motor vehicle license with three years experience of Driving Heavy Motor Vehicle with good record of Driving.

(iii) about five years experience of driving.

(iv) the knowledge of maintenance and repairing of Motor Vehicle.

(v) adequate knowledge of Gujarati or Hindi or both.

(d) not be colour blind and possess clear vision :

Provided that the upper age limit may be relaxed in favour of a candidate who, possesses exceptionally good qualification or experience or both :

Provided further that the upper age limit may be relaxed in favour of a candidate who is already in the service of the Government of Gujarat in accordance with the provisions of the Gujarat Civil Services (Classification and Recruitment General) Rules, 1967, as amended from time to time.

<u>5.</u>.:-

A candidate appointed by direct selection shall be on probation for a period of one year.

<u>6.</u>.:-

A candidate appointed by direct selection shall be required to pass an examination in Hindi or Gujarati or both in accordance with the rules prescribed by the Government from time to time.

<u>7.</u>.:-

A candidate appointed either by direct selection or by promotion shall have to undergo such training as may be prescribed by the Government from time to time.

<u>8.</u>.:-

A selected candidate shall be required to furnish a security and surety bond for such amount and for such period as may be prescribed by the Government.